

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.111 of 2013

Dated : 26th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Snam Alloys Pvt. Ltd. & Ors. Appellant(s)

Versus

M/s. Joint Electricity Respondent(s)
Regulatory Commission & Anr.

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. V.G. Pragnasam
Mr. S. J. Aristotle for R.2
Mr. Varun Pathak with
Mr. Anish Garg (Rep.) for R.1

ORDER

It is represented by the learned counsel for the Respondent No.2 that he will be filing his Written Submissions today in the Registry after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson